GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-2655

TO BE ANSWERED ON-27.12.2018

PROMOTION OF SOLAR ENERGY

2655. SHRI JUGAL KISHORE SHRIMATI RITI PATHAK

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) the details of the schemes being implemented by the Government for promoting solar energy in the hilly areas of Jammu and Kashmir and rural areas of Madhya Pradesh at present;

(b) the funds provided under the said schemes during the last two years;

(c) whether the Government has laid down any provisions for any kind of subsidy for consumption of solar energy; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) The Ministry of New and Renewable Energy (MNRE) has been implementing various schemes in the

country, including in the hilly areas of Jammu and Kashmir and rural areas of Madhya Pradesh, to promote

solar energy. The names of the schemes are as under:

(i) Development of Solar Parks and Ultra Mega Solar Power Projects.

(ii) Scheme for setting up 1000 MW of Grid-Connected Solar PV Power Projects by the Central Public Sector Undertakings (CPSUs) and the Government of India organisations with Viability Gap Funding (VGF).(iii) Scheme for setting up 300 MW of Grid-Connected Solar PV Power Projects by Defence Establishments

and Para Military Forces with VGF.(iv) Pilot-cum-demonstration projects for development of grid connected solar PV power plants on canal banks and canal tops.

(v) Bundling Scheme - 15000 MW grid-connected solar PV power plants through NTPC Ltd./ NVVN.

(vi) VGF Scheme for setting up of 2000 MW of Grid Connected Solar PV Power Projects through Solar Energy Corporation of India (SECI).

(vii) VGF Scheme for setting up of 5000 MW of Grid Connected Solar PV Power Projects through SECI.

(viii) Installation of Grid Connected Solar Rooftop Power Plants.

(ix) Off-Grid Solar PV Scheme.

(b) The details of quantum of funds provided to Jammu & Kashmir and Madhya Pradesh under various schemes during the last two years are given in **Annexure-I**.

(c) & (d) The details of provision of subsidy for consumption of solar energy are given in Annexure-II.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 2655 FOR 27.12.2018

Quantum of Funds provided under Various Schemes during the last two years:

A. Madhya Pradesh

(Rs. in Crore)

Sl.	Schemes	2016-17	2017-18
No.			
1.	Development of Solar Parks and Ultra Mega Solar	56.56	13.47
	Power Projects		
2.	Grid Connected Solar Rooftops Scheme	31.96	3.14
3.	Roof Top PV and Small Solar Power Generation	8.78	2.00
	Programme (RPSSGP) Solar GBI Scheme		
4.	Off-Grid SPV Scheme	0.66	69.09
5.	Scheme for Setting up of Grid Connected Solar PV	82.50	114.75
	Power Projects by CPSUs and Govt. Organizations		
	with Viability Gap Funding (VGF)		
	Total	180.46	202.45

B. Jammu & Kashmir

(Rs. in Crore)

Sl.	Schemes	2016-17	2017-18
No.			
1.	Development of Solar Parks and Ultra Mega Solar	0.25	0
	Power Projects		
2.	Grid Connected Solar Rooftops Scheme	3.68	0
3.	Roof Top PV and Small Solar Power Generation		
	Programme (RPSSGP) Solar GBI Scheme		
4.	Off-Grid SPV Scheme	24.66	0
5.	Scheme for Setting up of Grid Connected Solar PV	0	0
	Power Projects by CPSUs and Govt. Organizations		
	with Viability Gap Funding (VGF)		
	Total	28.59	0

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PARTS (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 2655 FOR 27.12.2018

DETAILS OF PROVISION OF SUBSIDY FOR USE OF SOLAR ENERGY

Sr.	Scheme	Central Financial Assistance (CFA) / Subsidy
<u>No.</u> 1.	Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects	 Rs.20 lakhs/MW or 30% of the project cost including Grid- connectivity cost, whichever is lower CFA @ Rs 25.00 lakh per park for DPR preparation of solar parks, conducting surveys, etc.
2.	Operationalization of 300 MW Solar PV Projects by defence establishment and para military forces	
3.	Scheme for Setting up of 750 MW Grid-connected Solar PV Power Projects under Batch-1 of Phase-II of JNNSM with Viability Gap Funding Support	The selection of the bidders has been based on the Viability Gap Funding (VGF) required for the project in an ascending order up to the full capacity. Viability Gap Funding (VGF) is limited to 30% of the project cost or 2.5 crore per MW, whichever is lower. Solar Energy Corporation of India (SECI) has signed PPA with such project developers for purchasing entire power from the project for 25 years at 5.45 Rs. per unit (4.75 Rs. per unit for projects
4.	Scheme for Setting up of 2000 MW Grid-connected Solar PV Power Projects under Batch-III of Phase-II of JNNSM with Viability Gap Funding (VGF) Support	The Project developer is provided a VGF based on his bid. The upper limit for VGF is kept at Rs.1.0 Crore/MW with a pre-determined tariff of Rs. 4.50/kWh.
5.	Scheme for Setting up of 5000 MW Grid-connected Solar PV Power Projects under Batch-IV of Phase- II of JNNSM with Viability Gap Funding (VGF) Support	The Project developer is provided a VGF based on his bid. The upper limit for VGF is kept at Rs. 1.0 crore/MW. SECI will select projects through competitive e-bidding based on minimum VGF sought (quoted in INR/MW), or there may be a provision for quoting a discounted tariff (quoted in INR/kWh) with zero VGF.

6.	Grid Connected Rooftop	CFA of up to 30% of project cost /bench mark cost (whichever is lower) is being provided for installation of Grid Connected Rooftop Solar Projects in Residential, Institutional and Social sectors in General Category States and up to 70% of the project cost/benchmark cost (whichever is lower) in Special Category States (i.e. North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, Jammu & Kashmir, Lakshadweep and Andaman& Nicobar Islands). For Govt. sector, achievement linked incentives are being provided. Subsidy/CFA is not applicable for commercial and industrial establishments in private sector.
7.	Pilot-cum-demonstration project for development of grid connected solar PV power plants on canal banks and canal tops	 The Scheme has provision for Central Financial assistance as follows: Rs.3 crore/MW or 30% of the project cost, whichever is lower, for Canal Top SPV projects; and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower, for Canal Bank SPV projects.
8.	Scheme for setting up of 1000 MW of Grid-Connected Solar PV Power projects by Central Public Sector Undertakings (CPSUs) under Batch- V of Phase II of JNNSM	 The Scheme has provision for Viability Gap Funding as follows: Rs. 1 Cr. /MW, for projects where domestically produced Cells and Modules are used Rs. 50 Lakh /MW, for projects where domestically produced Modules are used. The Scheme is closed for new sanctions.
9.	Off-Grid scheme- SPV lighting systems and power plants, Solar Pumps	 Lighting Systems A. Street Lights with Lead acid batteries: Benchmark Cost = Rs. 300/Wp: CFA=Rs. 90/Wp B. Street lights with Lithium Ferro Phosphate batteries: Benchmark cost= Rs. 435/Wp: CFA= Rs. 130.50/Wp Power plants with 6 hours battery bank: Benchmark Cost = Rs. 100/Wp: CFA=Rs. 30/Wp Solar Lamp: Benchmark Cost = Rs. 250/Wp: CFA=Rs. 212.50/Wp